

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†4295
ANSWERED ON 07.01.2019**

INCLUSION OF NALANDA IN PRASAD SCHEME

†4295. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is planning to include Nalanda of Bihar under Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Scheme in view of its importance;**
- (b) if so, the details thereof along with the details of the benefits likely to accrue to Nalanda therefrom; and**
- (c) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a) and (b): No, Madam.

(c): Development of Tourist Places/Pilgrimage Centres is the responsibility of respective State Governments/Union Territories. However, Ministry of Tourism, under the scheme “Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive” (PRASHAD) provides Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of suitable DPRs submitted by State Governments/Union Territories, subject to availability of funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines.

Under the scheme Ministry of Tourism has approved the following projects for the state of Bihar:

- (i) “Development of basic facilities at Vishnupad temple, Gaya, Bihar”, approved in 2014-15 at the cost of Rs.4.27 Crore. The amount Rs.2.91 Crore has been released so far.**
- (ii) “Development at Patna Sahib”, approved in 2015-16 at the cost of Rs.41.54 Crore. The amount Rs.33.23 Crore has been released so far.**
